

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2016 &
IA NO. 06 OF 2018 & IA NO. 902 OF 2018**

Dated: 16th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Maharashtra Eastern Grid Power Transmission Co. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. S.K. Rungta, Sr. Adv.
Ms. Pratiti Rungta for R-1

ORDER

List the matter for further hearing on **18.09.2019 at 02.30.p.m.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk